NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 18/BB/ 2017		Admission	Rule-6 of I&B	Wipro Enterprises Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

Counsel for petitioner is present. He has filed Board resolution copy. Counsel for respondent is present. He stated he has received notice on behalf of the respondent. He requested time to file objections.

List it on 07.07.2017 on the request of counsel for respondent for filing objections on admissibility of the petition.

MEMBER (J)

MEMBER (T)